

OFFICE OF THE DISTRICT JUDGE-VIII : ROHINI DISTRICT COURT : DELHI

NOTICE

The bail applications pertaining to North-West District shall be taken up for hearing by the undersigned at 10.10 AM during the working days with effect from 15th September 2010.



(S. K. SARVARIA)
District Judge-VIII

Rohini District Court : Delhi

Dated : 13.09.2010

No. ~~5881-5886~~ Admn./RC/10

✓ Dated, Delhi the 13th September 2010

Copy forwarded for information to :-

1. The Secretary, Rohini Bar Association, Rohini District Court, Delhi
2. The Chief Prosecutor, Prosecution Branch, Rohini District Court, Delhi.
3. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
4. The Incharge Care Taking Branch, Rohini District Court, Delhi with the direction to affix the notice at All the Notice Board as well as entrance of the Rohini District Court, Delhi.
5. The Dealing Assistant, Server Room, Rohini District Court, Delhi
6. PS to undersigned.



DISTRICT JUDGE-VIII
Rohini District Court : Delhi